

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT JAMMU

(Chief Justice's Secretariat)

Subject: Appointment of Shri Arvinder Singh S/o Late Shri Parbath Singh (Ex C.A.O) in the Court of PDJ, Ramban, R/o- Dhanmasta, Tehsil-Pogal Paristan (Ukhral), District- Ramban on compassionate ground under Jammu & Kashmir Rehabilitation Assistance Scheme – 2022.

O R D E R

No: 588 of 2026/Psy

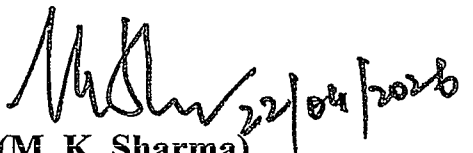
Dated: 22/04/2026

Sanction is hereby accorded to the temporary appointment of Shri Arvinder Singh S/o Late Shri Parbath Singh (Ex C.A.O) in the Court of PDJ, Ramban, R/o- Dhanmasta, Tehsil- Pogal Paristan (Ukhral), District- Ramban as Junior Assistant in the Pay Scale of L-4 (25500-81100), under Open Category on compassionate grounds, under and in terms of Clause 2 r/w Clause 4 of Jammu & Kashmir Rehabilitation Assistance Scheme – 2022, as amended and is posted as Junior Assistant in the Court of Pr. District & Sessions Judge, Ramban against the available vacancy.

His appointment is, however, subject to the following conditions:

- i) *The appointee shall join before the Principal District & Sessions Judge, Ramban within a period of 21 days from the date of issuance of this order, who shall get all the testimonials and character/antecedents of the appointee verified from the concerned authorities;*
- ii) *The appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his character and antecedents is received from the Police/CID, to whom a reference shall be made by the concerned Presiding Officer, his appointment shall be deemed cancelled ab-initio and he shall have no claim on his appointment;*
- iii) *The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (i) & (ii) above is received.*

By order of Hon'ble the Chief Justice.


(M. K. Sharma)

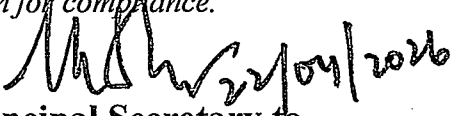
Principal Secretary to,
Hon'ble the Chief Justice

No: 642-49/Psy-708

Dated: 22/04/2026

Copy to :

1. Registrar General, High Court of J&K and Ladakh for information.
2. Registrar Vigilance, High Court of J&K and Ladakh for information..
3. Pr. District & Sessions Judge, Ramban for information and n/a.
4. Chief Accounts Officer, High Court of J&K and Ladakh for information.
5. CPC e-Court, High Court of J&K and Ladakh, for uploading the same on High Court website.
6. Incharge Librarian, High Court of J&K and Ladakh, Srinagar/Jammu for keeping the record.
7. Shri Arvinder Singh S/o Late Shri Parbath Singh (Ex C.A.O) in the Court of PDJ, Ramban, R/o- Dhanmasta, Tehsil-Pogal Paristan (Ukhral), District- Ramban for compliance.
8. Order Book.


Principal Secretary to,
Hop'ble the Chief Justice